

HIGH COURT OF SIKKIM
Record of proceedings

R.F.A. No.01 of 2023

SHRI ANAND KUMAR OJHA APPELLANT

VERSUS

SHRI RAMESH KUMAR AGARWAL RESPONDENT

Date: 24.03.2025

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Appellant : Mr. Ranjit Prasad, Advocate.

For Respondent : Mr. Sudesh Joshi, Advocate.

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1. The learned counsel for the parties submits that the matter has been resolved amicably before the Mediation Centre. Mr. Ramesh Kumar Agarwal the respondent is personally present before this Court and Mr. Anand Kumar Ojha the appellant is present online. The Compromise Deed submitted by Ms. Yangchen D. Gyatso, learned Mediator is taken on record.

2. RFA No. 01 of 2023 is disposed of along with the interim application in terms of the Compromise Deed dated 19.03.2025. The decree in terms of the Compromise Deed be drawn accordingly.

Judge